

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 308**  
ANSWERED ON 19.07.2022

**IMPLEMENTATION OF PANCHAYATI RAJ SCHEMES**

308. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of Panchayati Raj schemes implemented by the Union Government; and
- (b) the total amount of funds allocated and disbursed to the State of Tamil Nadu, district-wise along with their utilization from the year 2014, till date?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The Ministry of Panchayati Raj (MoPR) implemented the schemes of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) during 2012-13 to 2015-16, Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA) during 2016-17 and 2017-18 and is now implementing the Rashtriya Gram Swaraj Abhiyan (RGSA) since 2018-19 in the country including in the State of Tamil Nadu to strengthen the Panchayati Raj Institutions (PRIs) with major objectives of capacity building of the elected representatives and other functionaries in the PRIs. No prior allocation of funds is made under the scheme and funds are released to the States directly and not to any Districts based on the annual action plan of the State. An amount of Rs. 252.94 crore was released to the State of Tamil Nadu under the Scheme during 2014-15 to 2021-22.

The Ministry implements the scheme of Incentivization of Panchayats (IoP), a central component of RGSA scheme, under which Awards including financial incentives are given to best performing Panchayats at all three tiers in recognition of their good work for improving delivery of services and public goods. An amount of Rs.12.57 crore was released to the State of Tamil Nadu during 2016-17 to 2022-23 (till date). Based on the awards won in different districts of the State, the district-wise award money released by the States/directly released by the Ministry (with effect from 2020) is at **Annexure**.

The Ministry also implements a Mission Mode Project on e-Panchayats, a central component of RGSA scheme under which various e-governance projects are funded for promoting transparent, accountable and efficient rural local self-government. However, no fund is provided to the States under the Scheme.

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## Annexure

### Annexure referred to in Reply to Part (a) and (b) of the Lok Sabha Un-starred Question No. 308 Answered on 19.07.2022 Regarding Implementation of Panchayat Schemes

District-wise releases made to different panchayats of the State of Tamil Nadu under the Scheme of Incentivization of Panchayats during 2016-17 till date.

Name of the District	Release (Rs. in lakh)
Dharmapuri	50
Salem	152
Madurai	50
Karur	47
Erode	63
Pududkottai	16
Krishnagiri	30
Coimbatore	174
Kancheepura	8
Villupuram	15
Tiruvallur	5
Thanjavur	30
Tiruppur	75
Namakkal	48
Tiruvannamalai	98
The Nilgiris	75
Dindigul	47
Theni	95
Ramanathapuram	80
Tiruchirappalli	45
Vellore	8
Cuddalore	13
Kanniyakumari	23
Thoothukkudi	5
Sivagangai	5
<b>Total</b>	<b>1257</b>

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